

भुगतान आदेश द्वारा घोषे से रुपया प्राप्त करने का कोई मामला नहीं है।

**Cycle Stand**

11268. SHRI YADVENDRA DUTT:  
SHRI A. SUNNA SAHIB:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether he is aware that in all Ministries/Departments and Government institutions cycle stands are being run at subsidised rates for the benefit of the staff working there to enable them to park their vehicles—cars/scooters/cycles by paying nominal charges;

(b) whether no such cycle stand is being run by the Safdarjang Hospital, New Delhi for the benefit of its staff;

(c) if so, the reasons therefor; and

(d) the time by which a cycle stand for the benefit of the staff of the Safdarjang Hospital is likely to be provided?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): (a)  
Yes.

(b) While there is no separate cycle stand for the benefit of the Safdarjang Hospital staff, they are being charged at subsidised rates at the existing stand.

(c) and (d). For want of adequate space, it is not possible to provide a separate cycle stand for the staff. The existing facilities are, however, considered adequate.

**O.G.H.S. Dispensary, Dev Nagar**

11269. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether he has received some complaints in the recent past about the callousness of doctors in Dev Nagar C.G.H.S. Dispensary, that they

do not attend to the patients for very long periods and that the Incharge himself does not pay attention to the local complaints, but rebukes the patients who come there for complaint;

(b) whether costly medicines are not issued to the patients despite prescription from the higher doctors and these are issued to their friends and relations;

(c) if so, what positive and immediate steps are being taken to improve the situation in the dispensary; and

(d) whether Government will take action against the doctors found guilty?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): (a)  
Yes, Sir.

(b) No, Sir. However complaints in this regard have been received.

(c) and (d). Investigations into the complaints have been initiated. If some one is found guilty after investigation, the required administrative action will be taken against him together with such corrective measures as may be deemed necessary to improve the working of the dispensary.

**Indian Technical Know-How to Syria**

11279. SHRI K. MALLANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Syrian Government has sought the assistance of Indian technical know-how for the construction of railway in its country;

(b) if so, whether any team has recently visited India in this regard; and

(c) if so, the details regarding the agreement arrived at between the two countries in this regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI  
SHEO NARAIN): (a) to (c). In  
1976, the Rail India Technical and  
Economic Services Ltd. (RITES) had  
submitted the feasibility study report  
for Dier ez-zor-Abu Kamal rail line